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Title: Need to declare the demonstration against reservation of seats in Educational Institutions as illegal.

DR. R. SENTHIL (DHARMAPURI): Sir, please permit me to raise the following matter of urgent public importance during Zero Hour on the 26.8.2006.

The Parliament has a brought a bill for providing 27% reservation for OBCs in Central Government Institutions. Few students and resident doctors of some of the hospitals in Delhi have demonstrated against the bill even before this bill was tabled in the House. Some resident doctors of AIIMS have gone for mass casual leave. This raises some very serious questions.

Sir, it is the prerogative of the Parliament to make policies and laws for the development of the various sections of the society. When a people's Government in total accordance with the Constitution is forming laws any demonstration outside the Parliament against the very functioning of the Parliament is obviously unlawful.

The resident doctors going on mass casual leave is a form of protest by staying away from work. The resident doctors in AIIMS have again taken law in their hands. A representative of the doctors said over the Television that they are going on leave but will ensure that patients would be seen in the OPD. This is surprising. If they are on leave is it not illegal to enter the premises of the AIIMS and see patients? How can a doctor on leave see patients? The representative

\* The speech was laid on the Table went on to say this time the protest won't be in the Gandhian way and it will be violent. How can this be tolerated?

The Supreme Court had already said any form of demonstration for and against reservation is illegal. They why no serious action is beng taken against the striking doctors and students who are wilfully violating the SC directive?

Sir, I request the Government to immediately announce that any form of demonstration against the reservation as illegal and take severe action against those doctors who went on mass casual leave yesterday, the 25<sup>th</sup> August 2006. I request that serious action should be taken against the representative of the AIIMS resident doctors who talked on television that the protest won't be in the Gandhian way and it will be more violent.